

SUPREME COURT OF INDIA

F.No.44/V. Judges/2021/SCA(Genl.)

Dated: 25th May, 2021

NOTIFICATION

In continuation of and in furtherance to the Notification of even number dated 7th May, 2021 notifying the Constitution of Division Benches during the First Part of the Summer Vacation, 2021 under Rule 6 of Order II of the Supreme Court Rules, 2013, Hon'ble the Chief Justice of India has nominated the following Division Benches for hearing extremely urgent miscellaneous matters during the Summer Vacation for the period from 26th May, 2021 to 2nd June, 2021(Second Part).

FIRST BENCH OF SECOND PART OF VACATION (26.05.2021 TO 02.06.2021)	
Division Bench	Name of the Hon'ble Judges
1.	Hon'ble Mr. Justice L. Nageswara Rao And Hon'ble Mr. Justice Aniruddha Bose

SECOND BENCH OF SECOND PART OF VACATION (26.05.2021 TO 28.05.2021)	
Division Bench	Name of the Hon'ble Judges
2 (a)	Hon'ble Mr. Justice B.R. Gavai And Hon'ble Mr. Justice Surya Kant

SECOND BENCH OF SECOND PART OF VACATION (29.05.2021 TO 02.06.2021)	
Division Bench	Name of the Hon'ble Judges
2 (b)	Hon'ble Mr. Justice B.R. Gavai And Hon'ble Mr. Justice Krishna Murari

Note: The Third and the Fourth Benches for the Second Part w.e.f. 03.06.2021 to 10.06.2021 would be notified later.

Sd/-
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